

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 3860/2013

This is the 09th day of August, 2016

**Hon'ble Shri Shekhar Agarwal, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Amit Kumar Chaudhary (OBC)
Recruit SI (Ex.) in Delhi Police.
Roll No. 2201023259
Constable in Delhi Police
PIS No. 28061341
Aged about 31 years
S/o Sh. Shanasar Pal
R/o C-36, Gali No. 3
Indira Niketan,
North Chhajjupur,
Shadara, Delhi.

2. Manu Kumar (OBC)
Recruit SI (Ex.) in Delhi Police,
Roll no. 2201076468
Constable (Ex.) in Delhi Police,
PIS No.28061310
Aged about 32 years
S/o Sh. Inder Pal Singh
R/o B-66, Gali No.2
Ganga Vihar, Gokul Puri
Delhi-94

... Applicants

(By Advocate : Mr. Anil Singal)

Versus

Union of India through

1. Secretary, DOPT,
North Block, New Delhi.

2. Secretary, MHA,
North Block, New Delhi

3. L.G. Delhi
Raj Niwas, Delhi

4. Commissioner of Police,
PHQ, IP Estate, New Delhi.
5. Staff Selection Commission
Through its Chairman,
C.G.O. Complex, Lodhi Road
New Delhi -110003

(By Advocate : Mr. Amit Anand
Ms. Shabnam Perveen for Mr. S.M. Arif)

Order (oral)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Learned counsel for the applicants has submitted that the result in this case has been declared and the applicants have not been selected. However, the same is under challenge before Hon'ble High Court and in case there is any change in the result, the applicants seek liberty to file a fresh O.A. He wants to withdraw this OA, in accordance with aforesaid submissions.

2. Accordingly, this O.A. is dismissed as withdrawn with afore-noted liberty.

**(Raj Vir Sharma)
Member J**

**(Shekhar Agarwal)
Member (A)**

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